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Title: Need to set up Indian Institute of Technology (IIT) in Kerala.

SHRI M.B. RAJESH (PALAKKAD): Madam, Kerala is one of the most educationally advanced States in the country. Starting the Indian Institute of Technology (IIT) has been a long pending demand for the State of Kerala. We have even offered land free of cost to the Government of India.

The then hon. HRD Minister, Shri Kapil Sibal, has assured us in the House that the demand for IIT will be considered during the Twelfth Plan Period. The hon. Prime Minister has also given the assurance that Kerala's demand for IIT is genuine and it will be met during the Twelfth Plan Period. However, it is pained to know that in the Twelfth Plan Proposals, the proposal of IIT does not find a place. So, our demand is that IIT should be given to Kerala during Twelfth Plan Period.

The reason given by the Planning Commission is that IIT and IIM cannot be given to one State. But we can see that in five States both IITs and IIMs are there. So, when this comes to Kerala, this is discrimination. Even though we have an IIM, we do not have an IIT. It is a genuine demand. It has been agreed by the Government of India and the Prime Minister. I would like to know why we are being discriminated. So, I demand that IIT should be included in the Twelfth Plan Proposals.

MADAM SPEAKER:

Shri P.K. Biju,

Shri P.T. Thomas and

Shri Jose K. Mani would like to associate with the matter raised by Shri M.B. Rajesh.